Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JDS APPARELS PRIVATE LIMITED Date of Commencement of Liquidation: 12-09-2018; List of Stakeholders as on Date: 12-10-2018; Name of IP: Mr. Satish Kumar Mathur; Last 5 digitof registration number: 10348

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	701931213	2	701931213				Annexure 3
4	Unsecured financial creditors	1	3346046	1	3346046				NA
5	Operational creditors (Workmen)	25	583085	14	301343		281742		NA
6	Operational creditors (Employees)	97	11535568	55	4987538		6548030		NA
7	Operational creditors (Government Dues)	1	5000955	1	5000955				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	39525578	6	38010303		1515275		NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		133	761922445	79	753577398	0	0		